

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 24.07.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Contempt Petition (IBC)/9/7/2023, IA (IBC)/56/2023 in CP (IB) No.262/7/HDB/2018
NAME OF THE COMPANY	Trans troy Tiruthani Chennai Toll ways Pvt Ltd
NAME OF THE PETITIONER(S)	Allahabad Bank
NAME OF THE RESPONDENT(S)	Trans troy Tiruthani Chennai Toll ways Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

Contempt Petition (IBC)/9/2023

Present: Ld. Counsel Mr. V. Raghunath for the Applicant.

Ld. Counsel Ms. Grancy Bonam for the Respondent.

At the request of Ld. Counsels for both sides, **matter is adjourned to 25.09.2024.**

IA(IBC)/56/2023

Present: Ld. Counsel Mr. V. Raghunath for the Applicant.

Ld. Counsel Ms. Grancy Bonam for the Respondent.

At the request of Ld. Counsels for both sides, **matter is adjourned to 25.09.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)